GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1999

TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

LOSSES DUE TO FLOOD

1999. SHRI ANTO ANTONY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any statistics regarding the number of casualties occurred due to torrential rain and flood in various parts of the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has assessed the loss incurred due to flood;
- (d) if so, the details thereof, State-wise; and
- (e) whether the Government has given any financial assistance to the States in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): This Ministry does not maintain the centralized data regarding casualties occurred due to torrential rain and flood in the country. However, State-wise details of the human lives lost due to hydro meteorological calamities including rain and flood during the year 2023-24, as reported by the State Governments/Union Territories are at Annexure-I.

(c) to (e): The primary responsibility of disaster management rest with the State Government concerned. The Central Government supplements the efforts of the State Government and provides requisite logistics and financial support. The State Government undertakes assessment of damages caused due to 12 notified natural calamities including rain and floods and provide relief assistance from State Disaster Response Fund (SDRF) already placed at their disposal as per Government of India's approved Items and Norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature'.

The details of the fund allocated and released under the SDRF during 2023-24 is given at Annexure-II.

Details of losses of human lives as reported by States/UTs due to hydro meteorological calamities during the year 2023-24.

(Provisional as on 27.07.2023)

S.	State	Human Lives lost
No.		(No.)
1	Andhra Pradesh	36
2	Arunachal Pradesh	5
3	Assam	37
4	Bihar	502
5	Chhattisgarh	28
6	Gujarat	97
7	Haryana	37
8	Himachal Pradesh	97
9	Karnataka	80
10	Kerala	21
11	Madhya Pradesh	98
12	Maharashtra	77
13	Meghalaya	7
14	Nagaland	4
15	Punjab	38
16	Rajasthan	32
17	Sikkim	5
18	Tripura	13
19	Uttar Pradesh	3
20	Uttarakhand	29
21	Dadar & Nagar Haveli	3
22	Delhi	4
23	J&K	2
24	Puducherry	1
	Total	1256

Allocation and Release of Funds from State Disaster Response Fund (SDRF) during 2023-2024

As on 17.07.2023

(Rs. In Crore)

SI	Name of the State	Allocation of SDRF			Release under SDRF	
No.		Central	State	Total	1 st	2 nd
		Share	Share		Installment	Installment
1	2	3	4	5	6	7
1.	Andhra Pradesh	987.20	328.00	1315.20	493.60	-
2.	Arunachal Pradesh	220.80	24.80	245.60	110.40	-
3.	Assam	680.80	76.00	756.80	340.40	-
4.	Bihar	1248.80	416.00	1664.80	624.40	-
5.	Chhattisgarh	380.80	127.20	508.00	181.60#	
6.	Goa	9.60	3.20	12.80	4.80	-
7.	Gujarat	1168.00	388.80	1556.80	1140.00	-
8.	Haryana	433.60	144.00	577.60	216.80	-
9.	Himachal Pradesh	360.80	40.00	400.80	180.40	180.40
10.	Jharkhand	500.80	166.40	667.20	-	-
11.	Karnataka	697.60	232.00	929.60	348.80	-
12.	Kerala	277.60	92.00	369.60	138.80	-
13.	Madhya Pradesh	1605.60	535.20	2140.80	802.80	-
14.	Maharashtra	2841.60	947.20	3788.80	1420.80	-
15.	Manipur	37.60	4.00	41.60	18.80	-
16.	Meghalaya	58.40	6.40	64.80	27.20#	-
17.	Mizoram	41.60	4.80	46.40	20.80	-
18.	Nagaland	36.80	4.00	40.80	18.40	-
19.	Odisha	1415.20	471.20	1886.40	707.60	-
20.	Punjab	436.80	145.60	582.40	218.40	-
21.	Rajasthan	1307.20	435.20	1742.40	653.60	-
22.	Sikkim	44.80	4.80	49.60	22.40	-
23.	Tamil Nadu	900.00	300.00	1200.00	450.00	-
24.	Telangana	396.00	132.00	528.00	188.80#	-
25.	Tripura	60.80	6.40	67.20	30.40	-
26.	Uttar Pradesh	1705.60	568.00	2273.60	812.00#	-
27.	Uttarakhand	826.40	92.00	918.40	413.20	-
28.	West Bengal	892.00	297.60	1189.60	446.00	•
	Total	19,572.80	5,992.80	25,565.60	10031.20	180.40

includes arrears of previous year.
